

GOVERNMENT OF JAMMU AND KASHMIR
Housing & Urban Development Department
Civil Secretariat
Jammu/Srinagar

Notification

Jammu, the 19th April, 2022


S.O. 188 - Whereas, the Deputy Commissioner, Reasi prepared the Town Planning Scheme, Ransoo 2017-25 under the provisions of section 7 of the Jammu and Kashmir Town Planning Act, 1963 and published the same vide notice No.DC/Rsi/19-20/523-32/SQ dated.08-07-2019 in the leading newspapers besides uploading it on the official website of District Reasi for the purpose of inviting objections/suggestions of the general public within a period of 30 days from the date of publication of said notice; and

Whereas, the Board constituted by the Deputy Commissioner, Reasi vide Order No.DC/Rsi/16-17/708-12/SQ dated.01-10-2016, after scrutinizing the objections/suggestions received from general public disposed off the same and furnished its recommendations for Town Planning Scheme Ransoo;

Whereas, the Government after having examined the scheme, approved the Town Planning Scheme, Ransoo- 2017-25;

Now, therefore, in exercise of the powers conferred by section 8 of the Jammu and Kashmir Town Planning Act, 1963, the Government hereby notifies that the Town Planning Scheme, Ransoo 2017-25 shall come into force from the date of issuance of this notification.

The copies of the Town Planning Scheme, Ransoo 2017-25 shall be available for inspection of the general public at the following offices on all working days:-

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1. Divisional Commissioner, Jammu.
 2. Director, Tourism, Jammu.
 3. Deputy Commissioner, Reasi.
 4. Chief Town Planner, Town Planning Organization, Jammu.
 5. Chief Executive Officer, Shri Shiv Khori Shrine Board, Ransoo.

By Order of the Lieutenant Governor.

Sd/-
(Dheeraj Gupta), IAS
Principal Secretary to Government
Housing & Urban Development Department

No:HUD-TPO0CTPJ/2/2022(C.No.140909)

Dated: 19 -04-2022

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

2. Divisional Commissioner, Jammu.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
4. Special Secretary to Chief Secretary, J&K.
5. Director, Tourism, Jammu.
6. Deputy Commissioner, Reasi.
7. Chief Town Planner, Town Planning Organization, Jammu.
8. Chief Executive Officer, Shri Shiv Khori Shrine Board, Ransoo.
9. General Manager, Ranbir Government Press, Jammu, for publication, in the Government Gazettee.
10. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
11. I/c website, Housing & Urban Dev. Department.
12. Notification file/stock file.


(Richima Sharma),
Under Secretary to the Government


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